

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 892
TO BE ANSWERED ON 5TH FEBRUARY, 2021**

COMPENSATION TO HEALTHWORKERS

**892. SHRI BHARTRUHARI MAHTAB:
SHRI B.B.PATIL:
SHRI GAJANAN KIRTIKAR:
SHRI C.N. ANNADURAI:
SHRI GAUTHAM SIGAMANI PON:
SHRI SELVAM G.:
SHRI DHANUSH M. KUMAR:
SHRI BASANTA KUMAR PANDA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has made any assessment on the measures taken to stop COVID 19 Pandemic in the country, if so, the details and outcome thereof and if not, the reasons therefor;
- (b) the number of doctors, nurses and other healthworkers engaged in various Government hospitals for COVID duty, State/UT-wise including Tamil Nadu and Maharashtra;
- (c) whether Government proposes to grant any monetary and other benefits to them, if so, the details thereof, scheme/State/UT-wise;
- (d) the number of Doctors, Nurses and other health care workers died due to this Pandemic across the country so far, State/UT-wise;
- (e) whether the Government has proposed any compensation to the next of kin of such deceased Doctors, Nurses and other health care workers, if so, the details thereof and if not, the reasons therefor; and
- (f) the steps taken/being taken by the Government to ensure safety of Doctors, Nurses and other health care workers from Corona Virus and appoint more doctors and nurses to meet the shortage in Government hospitals?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a): Duly implementing series of containment measures including lockdown and promotion of COVID appropriate behavior, India has been able to successfully manage and blunt the aggressive progression of COVID-19 in the country.

Dedicated health infrastructure focused on COVID-19 was identified and earmarked to manage surge in cases. As on 3rd February 2021 there are 15,17,506 Isolation beds and 79,385 ICU beds with 40,311 Ventilators available in the country. Currently 1214 Government and 1152 Private laboratories are undertaking COVID-19 testing (as on 4th Feb 2021).

Additionally, during this period, various cadres of personnel and volunteers across sectors and departments for COVID related works and maintenance of other essential medical services were worked out, trained through resources made available on the website of MoHFW, iGOT (online platform) by DOPT (<https://igot.gov.in/igot/>).

As of now the case per million and Death per million in the country are 7719 and 111, respectively which is much lower compared to the status in many developed countries also.

Necessary monitoring is being undertaken for COVID-19 on a regular basis.

(b): As “Health” is a State subject, there is no centralized data being maintained by Ministry of Health & Family Welfare on number of doctors, nurses and other health workers engaged in various Government hospitals for COVID duty.

(c): An additional incentive of Rs. 1000/- per month is being paid to ASHAs in view of their significant contribution towards COVID-19 pandemic related work.

(d): Based on the intimations received from the states under the Pradhan Mantri Garib Kalyan Package: Insurance Scheme for Health Workers fighting COVID-19 the number of Doctors, Nurses and other Health care workers who died due to this pandemic as on 02.02.21 State/UT-wise is placed at **Annexure**.

(e): Pradhan Mantri Garib Kalyan Package (PMGKP): Insurance Scheme for Health Workers Fighting COVID-19’ was launched w.e.f. 30.03.2020 to provide comprehensive personal accident cover of Rs. 50 lakh to around 22.12 lakh healthcare providers, including community health workers and private health workers drafted by the Government for COVID19 related responsibilities, who may have to be in direct contact and care of COVID-19 patients and who may be at risk of being impacted by this.

(f): Ministry of Health and Family Welfare provided guideline on Infection Prevention and Control practices to the State Governments (available at: <https://www.mohfw.gov.in/pdf/National%20Guidelines%20for%20IPC%20in%20HCF%20-%20final%281%29.pdf>) to minimize the risk of infection to healthcare workers. Training on Infection Prevention and Control was also made available for all category of healthcare workers on the iGoT platform.

In case of high risk exposure, healthcare workers are provided a quarantine period initially for one week only and thereafter taking the profile of the health worker a decision to be taken for further period of one week. An advisory to this effect for managing health care workers working in COVID and Non-COVID areas of the hospital was issued by Ministry of Health and Family Welfare on 18th June, 2020 (available at:

<https://www.mohfw.gov.in/pdf/updatedAdvisoryforManagingHealthcareworkersworkinginCOVIDandNonCOVIDareasofthehospital.pdf>). Ministry of Health & Family Welfare in consultation with Department of Personnel Training has also directed State Governments to consider quarantine period of healthcare workers as 'on duty'. Union Ministry of Health & Family Welfare has also issued direction to the Chief Secretary of the States/Union Territories on provision for accommodation facilities for quarantine of healthcare workers.

Guidelines on rational use of PPEs for hospital and community settings (including front line workers) were issued (available at: <https://www.mohfw.gov.in/pdf/GuidelinesonrationaluseofPersonalProtectiveEquipment.pdf> and <https://www.mohfw.gov.in/pdf/UpdatedAdditionalguidelinesonrationaluseofPersonalProtectiveEquipmentsettingapproachforHealthfunctionariesworkinginnonCOVID19areas.pdf>). These guidelines followed a risk-based approach and recommended type of PPE that needs to be used in high and low risk areas.

The healthcare workers were provided with hydroxychloroquine for prophylaxis and prevention of infection. An advisory to that effect was also issued by MoHFW on 23rd March 2020 (available at: <https://www.mohfw.gov.in/pdf/RevisedadvisoryontheuseofhydroxychloroquineasprophylaxisforSARSCoVID19infection.pdf>)

States are being supported in terms of supply of logistics. So far 1.69 crore of PPE Kits, 4.08 crores N-95 masks, 11.16 crore tablets of Hydroxychloroquine have been supplied to States/UTs/ Central Government hospitals so far (as reported on 2nd February 2021).

In the context of COVID-19, the Epidemic Diseases (Amendment) Ordinance, 2020 was promulgated on 22nd April 2020. Further this ordinance was brought before the parliament has been passed and notified on 29th September 2020. The amendment provides for safety and security of Health care Service Personnel (HSPs) from acts of violence.

Annexure

No. of Nurses, Doctors & other Health workers Claims (Under PMGKP: Insurance Scheme for Health workers fighting COVID-19) - As on 02-02-21

Sr. No.	State/UT	No. of Nurses	No. of Doctors	Other Health workers*
1	A & N Islands	1	1	0
2	Andhra Pradesh	17	15	12
3	Arunachal Pradesh	0	0	4
4	Assam	1	4	4
5	Bihar	3	9	2
6	Chandigarh	0	0	2
7	Chhattisgarh	2	7	7
8	Dadra & Nagar Haveli & Daman & Diu	0	0	1
9	Delhi	0	7	4
10	Goa	0	0	0
11	Gujarat	12	9	7
12	Haryana	2	7	2
13	Himachal Pradesh	0	1	0
14	Jammu & Kashmir	3	4	7
15	Jharkhand	2	4	2
16	Karnataka	6	13	21
17	Kerala	2	1	1
18	Ladakh	0	0	0
19	Lakshadweep	0	0	0
20	Madhya Pradesh	6	10	12
21	Maharashtra	11	21	55
22	Manipur	0	0	0
23	Meghalaya	0	0	0
24	Mizoram	0	0	0
25	Nagaland	0	0	0
26	Odisha	2	7	5
27	Puducherry	1	0	5
28	Punjab	3	3	6
29	Rajasthan	15	10	8
30	Sikkim	2	0	1
31	Tamil Nadu	7	11	8
32	Telangana	9	6	13
33	Tripura	0	0	0
34	Uttar Pradesh	5	18	5
35	Uttarakhand	0	1	1
36	West Bengal	4	5	4
Total		116	174	199
*Includes Ambulance drivers, , Ward attendant, Pharmacist, Lab Technicians, Radiographer etc.				